IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Monday THE 17th Day Of March 2025 COURT HALL NO.16 SITTING AT PRINCIPAL BENCH BENGALURU at 02:30PM BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO DHARWAD BENCH

ORDERS

1	WP 106132/2019 REG : NON COMPLIANCE OF	(GM, RES)	PET: SRI.PAVAN S/O VIVEKANAND PANDE AND OTHERS	RES: THE PRINCIPAL SECRETARY AND OTHERS
	ORDER DTD. 04.01.2024		S R HEGDE AND ASSOCIATES	HCGP FOR R1 (MA NOT FILED)
	(AGA COMPLIANCE REPORT NOT FILED) (DATE)		P K SANNINGAMMANAR	DAYANAND M BANDI FOR R2

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